

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4476
ANSWERED ON 19TH MARCH, 2026**

CORPORATE SOCIAL RESPONSIBILITY INITIATIVE

4476. SHRI BALWANT BASWANT WANKHADE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of activities and facilities under the administrative control of the Ministry that are presently covered under Corporate Social Responsibility (CSR) initiatives along National Highways (NHs) including those implemented through National Highways Authority of India (NHAI);

(b) whether the Government proposes to include road safety related facilities such as ambulance and emergency services, trauma care centres, public amenities including toilet complexes, rest areas and construction of hospitals along the Amravati–Yavatmal–Solapur corridors in the State of Maharashtra, under the purview of CSR activities; and

(c) if so, the details thereof, including the policy framework, guidelines issued or proposed, the role of public sector undertakings and private concessionaires and the timeframe by which these CSR-supported facilities are likely to be operationalized?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (c) The legal framework for Corporate Social Responsibility (CSR) has been provided under section 135 of the Companies Act, 2013 ('Act'), schedule vii of the Act and Companies (CSR policy) rules, 2014. Schedule vii of the act indicates the eligible list of

activities that can be undertaken by the companies under CSR. National Highways Authority of India is a statutory body established by an Act of Parliament and CSR framework is not applicable to NHAI as it is legally required only in respect of companies established under the Companies Act.

CSR is a board driven process and the board of the company plans, decides, executes and monitors the CSR activities of the company based on the recommendation of its CSR committee. The government does not issue any directions to the companies for deciding their CSR policy or beneficiary.
